

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 2517
TO BE ANSWERED ON: **02.01.2018**

DBT System

2517 SHRI J.J.T. NATTERJEE:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government is planning to fast track the implementation of the Direct Benefit Transfer (DBT) system for payment of fertilizer subsidy to farmers and if so, the details thereof;
- (b) whether this will cause significant change from the current system where firms are paid subsidy on receipt of their fertilizer at railhead point or any approved godown of a district and if so, the details thereof;
- (c) whether the Government is well equipped with the new system and if so, the details thereof;
- (d) whether the Government has calculated how much each farmer will actually require due to which the subsidy cannot be directly apportioned to the farmers; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICAL AND FERTILIZERS

(RAO INDERJIT SINGH)

(a): The Government has introduced Direct Benefit Transfer (DBT) system for fertilizer subsidy on Pilot Basis in 17 districts across the country. Based on the experience gained from pilot DBT, the Department has decided to launch the Pan-India Rollout of DBT in a phase-wise manner across all States/UTs. As on date 19 States/UTs have been brought under DBT System.

(b): Under the proposed fertilizer DBT system, 100% subsidy on various fertilizer grades shall be released to the fertilizer companies, on the basis of actual sales made by the retailers to the beneficiaries. The farmers will continue to pay the subsidized price w.r.t. Urea and P&K fertilizers i.e. the fertilizers will be available for farmers, as before at reasonable rates. Sale of all subsidised fertilizers to farmers/buyers will be made through Point of Sale (PoS) devices installed at each retailer shop and the beneficiaries will be identified through Aadhaar Card, KCC, Voter Identity Card etc.

(c): Implementation of the DBT Scheme requires deployment of PoS devices at every retailer shop, training of retailers, making sales transactions through PoS devices at retail point. Till date 85% of the PoS devices have been deployed, 4482 training sessions have been conducted and 1.7 lakh (approx.) retailers have been sensitized across the country. Efforts are being made to augment the IT Infrastructure and manpower to support the implementation of DBT across the country in consultation with the National Informatics Centre (NIC).

(d) & (e): Does not arise in view of (b) above.
